

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:2030

ANSWERED ON:01.12.2009

SMUGGLING ACROSS BORDERS

Deo Shri Kalikesh Narayan Singh;Gowda Shri D.B. Chandre;Patil Shri A.T. Nana;Singh Shri Dushyant

**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) whether large-scale cross border smuggling of drugs and weapons is taking place in the country;
- (b) if so, the details of cases reported alongwith quantity of drugs and arms seized during each of the last three years and the current year, border wise;
- (c) whether there is involvement of extremist elements operating in India in the said smugglings;
- (d) if so, the details of such cases reported during the said period, border wise; and
- (e) the steps taken by the Government to check cases of cross border smuggling?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

- (a) & (b): Reports of smuggling of drugs and weapons from across Indo-Pakistan, Indo- Bangladesh, Indo-Nepal, Indo-Bhutan and Indo-Myanmar borders have been received. Details of the quantity of drugs and arms seized by the respective border guarding force on these borders during the last three years and the current year are annexed.
- (c) & (d): No involvement of extremist elements has come to the notice.
- (e): The Government have adopted a multi-pronged approach to contain illegal activities on the borders including smuggling which, inter-alia, includes round the clock surveillance & patrolling on the borders and establishment of observation posts; construction of border fencing and flood lighting; introduction of modern and hi-tech surveillance equipment; upgradation of intelligence set up and coordination with the State Governments and concerned intelligence agencies.